

C.C.P. No. 22 of 2012
Jm
O.A. 360/2011

(8)

15.10.12

Written 22.11.12

✓ Bcc

(9)

22.11.12

No sitting of D. B. List on... 10-01-13.

O.R.

compliance
report not
filed

Vm
21.11.12
8.2.13

6
Bcc

(10)

10.1.13

Due to Said Demise of Sri S. B. Mathur, Adl.
The Case is Adjourned to 12-2-13.

✓ Bcc

CCP 22/12

In

O.A. No. 360/2011

12.2.13 ✓

Hon'ble Justice Sri Alok Kumar Singh, Member (J)
Hon'ble Sri D. C. Lakha, Member (A)

Sri B. B. Tripathi holding brief for Sri Rohit Tripathi, learned counsel for the applicant submits that this contempt petition has become infructuous on account of the fact that full and final compliance has been made.

In views of the above, this contempt petition is struck off in full and final satisfaction. No order as to costs.

Member (A)

B Singh
Member (J)

vidya